

(1)	(2)	(3)
12. Manipur	.	Nil
13. Meghalaya	5
14. Nagaland	Nil
15. Orissa	.	Nil
16. Punjab	.	5
17. Rajasthan	Nil
18. Sikkim	.	Nil
19. Tamil Nadu	.	31
20. Tripura	Nil
21. Uttar Pradesh, Class I, II & III	.	15
Class IV	.	10
22. West Bengal	Nil

Thefts in Shalifamar Bagh Delhi

4171. SHRI HARIKESH BAHADUR:
Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether it is a fact that a large number of theft cases have recently occurred in newly developing colony Shalimar Bagh, Delhi;

(b) if so, what security arrangements have been made for about 300 families who have already been residing there;

(c) whether any Police Post has been sanctioned for the colony; and

(d) if so, when it is going to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (d). 7 cases of thefts were reported from the area during the period from 1st January 1978 to 31st July 1977. Day and night patrolling is being arranged in the area to prevent incidents of crime. No Police Post has been sanctioned for this colony.

दिल्ली विद्युत प्रदाय उपक्रम में खेल-कूद

4172. श्री बालक राम : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 6 मार्च, 1978 के नवभारत टाइम्स में "हर वर्ष लाखों रुपये खर्च पर खेल सात वर्ष से नहीं हुए" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ; और

(ख) यदि हाँ, तो गत सात वर्षों से दिल्ली विद्युत प्रदाय-उपक्रम में खेल न करवाने के क्या कारण हैं जबकि उपक्रम खेलों के नाम पर लाखों रुपये खर्च करता रहा है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) जी हाँ, श्रीमान् ।

(ख) दिल्ली विद्युत प्रदाय उपक्रम के प्राधिकारियों के अनुसार कर्मचारियों में से चयन द्वारा फुटबाल, हाकी, बातीबाल, क्रिकेट, कुश्ती, कबड्डी आदि की टीमें बनाई गई हैं। सभी टीमें नियमित रूप से अभ्यास कर रही हैं तथा राज्य स्तर के लगभग सभी टूर्नामेंटों तथा राज्य से बाहर के टूर्नामेंटों में भी भाग ले रही हैं। खेल की गतिविधियों को प्रोत्साहन देने के विचार से दिल्ली विद्युत प्रदाय उपक्रम अखिल भारतीय विद्युत खेल नियंत्रण बोर्ड से सम्बन्ध हो गया था। शतरंज तथा कैरम में कुछ जिलेवार टूर्नामेंट करने के पश्चात् दिल्ली विद्युत प्रदाय उपक्रम कैरम तथा शतरंज टूर्नामेंट, 1978 हाल ही में हुआ था। पुरुष और महिला कर्मचारियों ने काफी

संख्या में कैरम (पुरुष एकल तथा पुरुष युगल/महिला एकल तथा महिला युगल) शतरंज राष्ट्रीय और अंतरराष्ट्रीय खेलों में भाग लिया था ।

Promotions in Delhi Police

4173. **SHRI CHATURBHUJ:**

SHRI UGRASEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 9 Inspectors already promoted on *ad hoc* basis in Delhi Police were not confirmed and demoted as a result of introducing a system of giving or earmarking marks for (i) taking part in various games during student period; (ii) commendation certificates, (iii) integrity and honesty in service, etc., at the time of interview of the candidates in DPC for giving them 'F' list or promoting them to the rank of Inspectors;

(b) if so, the jurisdiction for giving marks for games twice in the service when this aspect is given due consideration and weightage at the time of recruitment in Police Force;

(c) whether it is a fact that this controversial system of marking in respect of above factors was scrapped in 1967; and

(d) if so, the reasons for introducing this controversial system when it was scrapped in 1967, and whether it is proposed to scrap this system and cancel the promotion list?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). According to the Delhi Police, 19 Sub-Inspectors who had been promoted as Inspectors on an *ad hoc* basis in 1977 were considered by the Departmental Promotion Committee. 10 of these Sub-Inspectors were considered suitable for admission to the

promotion list. The remaining 9 who failed to make the grade had to be reverted to their substantive rank of Sub-Inspector. While at the time of recruitment some weightage is given for sports activities, distinction in sports, after joining the service is also given weightage at the time of promotion.

(c) and (d). Prior to 1967, promotions were made on the basis of written and physical test but this system was scrapped following High Court judgment, where in it was observed that under the Punjab Police Rules there could be other method than holding of a test to judge the efficiency of the candidate. Certain norms were, therefore, evolved by the Delhi Police to ensure that promotions are fair. There is no proposal to cancel the promotion list.

Issue of passport to Shri K. K. Birla

4174. **SHRI HUKMDEO NARAIN YADAV:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a recommendation that Shri K. K. Birla be not issued passport for going abroad was made to the Ministry of External Affairs;

(b) if so, when and the date on which the passport was issued; and

(c) whether C.B.I. was investigating the case in connection with souvenir even before the issue of the passport?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). Shri K. K. Birla was issued a passport on 7th June 1975, and was further issued additional passport booklets on 4th June, 1976, 18th April 1977 and 26th June, 1978.

(c) No, Sir.